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Title: Amendments made by Rajya Sabha to the National Institutes of Technology, Science Education and Research (Amendment) Bill, 2013.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): Mr. Chairman, I beg to move:

"That the following amendments made by Rajya Sabha in the Bill further to amend the National Institutes of Technology, Science Education and Research Act, 2007, be taken into consideration:--

Enacting Formula

1. That at page 1, line 1, *for* the word "Sixty-fourth", the word "Sixty-fifth" be *substituted*.

Clause 1

2. That at page 1, line 3, *for* the figure "2013", the figure "2014" be *substituted*."

MR. CHAIRMAN: The question is:

"That the following amendments made by Rajya Sabha in the Bill further to amend the National Institutes of Technology, Science Education and Research Act, 2007, be taken into consideration:--

Enacting Formula

1. That at page 1, line 1, *for* the word "Sixty-fourth", the word "Sixty-fifth" be *substituted*.

Clause 1

2. That at page 1, line 3, *for* the figure "2013", the figure "2014" be *substituted*."

The motion was adopted.

Enacting Formula

MR. CHAIRMAN: The question is:

"That at page 1, line 1, *for* the word "Sixty-fourth", the word "Sixty-fifth" be *substituted*."

The motion was adopted.

Clause 1

MR. CHAIRMAN: The question is:

"That at page 1, line 3, *for* the figure "2013", the figure "2014" be *substituted*."

The motion was adopted.

DR. SHASHI THAROOR: Mr. Chairman, I beg to move:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

MR. CHAIRMAN: The question is:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

The motion was adopted.
